

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 52 of 2012 &
I.A. No. 106 of 2012

Dated : 16th March, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Ferro Alloys Corporation Ltd.

... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s) : **Mr. M.G. Ramachandran,**
Mr. R.M. Patnaik
Mr. P.P. Mohanty

ORDER

Admit. Issue notice to the Respondents in the Appeal as well as in I.A. No. 106 of 2012 returnable on 04.04.2012. Dasti service is permitted.

Post the matter on **04.04.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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